

**CENTRAL ADMINISTRATIVE TRIBUNAL,  
ERNAKULAM BENCH**

**Contempt Petition No.180/00132/2017  
in Original Application No.65/2013**

Monday, this the 21<sup>st</sup> day of January, 2019

**C O R A M :**

**HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER  
HON"BLE Mr.ASHISH KALIA, JUDICIAL MEMBER**

1. Girikumar K.K,  
S/o.Late K.Kuppuswamy,  
MTS, Cochin Foreign Post,  
Cochin – 682 035.  
Residing at Lakshmi Nivas,  
Ganapathy Parambil, HT Road,  
Chittoor, Kochi – 682 027.
2. Sheela M.Joseph,  
W/o.P.K.Varghese,  
MTS, Ernakulam Head Post Office.  
Residing at Puthiyedath House,  
Panangad, Kochi – 682 506.
3. Lissy P.P, W/o.P.V Thomas,  
MTS, Group D, Elamakkara – 682 026.  
Residing at Parayil House,  
Thiruvankulam P.O – 682 305.
4. Lakshmi Devi P,  
W/o.K.C.Ravindran,  
MTS, Kadavanthara,  
Kochi – 682 020.  
Residing at Pulickal House,  
Eroor South P.O., Tripunithura – 682 306
5. Elizabeth Koshy,  
W/o.P.V.Eldhose,  
MTS, Ernakulam Head Post Office.  
Residing at Venmone Villa,  
K.D.P P.O. Kalamassery – 683 104
6. P.Jalaja,  
D/o.Late N.Gopalakrishnan Menon,  
MTS, Edappally P.O.  
Residing at Onampozhil Sreedhanya,  
Near Siva Temple, Cheranalloor – 682 034.

7. Rajendran V,  
S/o.Venkidachalam,  
MTS, C/o.Senior Superintendent of Posts,  
Ernakulam, Pin – 682 011.  
Residing at Sopanam,  
Rajagiri P.O – 683 104.
8. Chandran K.K,  
S/o.Krishnan,  
MTS, Group D, Chottanikkara P.O – 682 312.  
Residing at Kallamparambil House,  
Kanjiramattom P.O - 682 315,  
Ernakulam District.
9. Smitha Gopinathan,  
D/o K.K.Gopinathan,  
MTS, Ernakulam College.  
Residing at Padmavathy House,  
T.K.C.Road, Vaduthala P.O – 682 023.
11. Jolly Bernard,  
S/o.C.S.Bernard,  
MTS, M.G.Road P.O,  
Kochi – 682 016.  
Residing at Chullikkal House,  
Elamkunnappuzha P.O – 682 503.
12. K.K.Kunjan,  
S/o.Kunjira,  
MTS, Cochin Foreign Post, Kochi – 35.  
Residing at Madathimughal House,  
Valayanchirangara P.O.
13. Sudharmini T.S,  
W/o.J.N.Babu,  
MTS, Ernakulam North P.O – 682 018.  
Residing at Thayemadathil, Kothad P.O,  
South Chittoor, Cochin.
14. Samuel John,  
S/o.John Joseph,  
Leave Reserve Postman,  
Kakkanad P.O.  
Residing at Ezhukilanickal,  
Irumbanam P.O – 682 309. ....Petitioners

**(By Advocate – Mr.P.A.Kumaran)**

**v e r s u s**

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1. S.K.Sinha,  
Secretary, Department of Posts,  
Ministry of Communications and IT,  
Dak Bhavan, New Delhi – 110 001.
2. A.N.Nanda,  
Chief Postmaster General,  
Kerala Circle, Thiruvananthapuram – 695 033.
3. Sumathi Ravichandran,  
PMG, Central Region, Kochi – 20.
4. N.R.Giri,  
S/o.late V.A.Raghavan,  
Senior Superintendent of Posts,  
Ernakulam Division, Kochi – 11.
5. V.V.Raman,  
Assistant Superintendent of Post,  
Ernakulam Sub Division, Kochi – 24. ...Respondents

**(By Advocate – Mr.N.Anilkumar, SCGSC)**

This application having been heard on 21<sup>st</sup> January 2019, the Tribunal on the same delivered the following :

**O R D E R**

**HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER**

When the matter came up for consideration today, we note that there has been substantial compliance. Hence the Contempt Petition is closed and notices stand discharged.

(Dated this the 21<sup>st</sup> day of January 2019)

**(ASHISH KALIA)**  
**JUDICIAL MEMBER**

**(E.K.BHARAT BHUSHAN)**  
**ADMINISTRATIVE MEMBER**

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**List of Annexures in C.P.No.180/00132/2017 in O.A.No.65/2013**

1. **Annexure P-1** – True copy of the order in O.A.No.65/2013 dated 31.8.2015 on the files of this Hon'ble Tribunal.
2. **Annexure P-2** – True copy of the judgment in O.P.(CAT) No.76/2016 of Hon'ble High Court of Kerala.
3. **Annexure P-3** – True copy of the order in S.L.P.
4. **Annexure R-1** – True copy of the order dated 31.8.2015 of the Hon'ble Tribunal in O.A.No.65/2013.
5. **Annexure R-2** – True copy of the judgment dated 27.7.2016 of the Hon'ble High Court in OP (CAT) No.76/2016.
6. **Annexure R-3** – True copy of the order dated 22.10.2016 of the Hon'ble Tribunal in M.A.No.979/2016.
7. **Annexure R-4** – True copy of the order dated 3.3.2017 in M.A.No.237/2017.
8. **Annexure R-5** – True copy of the judgment dated 4.10.2017 in SLP Dy. No.20028/2017.
9. **Annexure R-6** – True copy of the judgment dated 12.8.2016 of Hon'ble Supreme Court in Civil Appeals No.90/2015 and 91/2015.
10. **Annexure R-7** – True copy of the judgment dated 17.11.2017 in SLP (Civil) Dy. No.14747/2017 of the Hon'ble Supreme Court.
11. **Annexure R-8** – True copy of the order dated 10.1.2018 of Hon'ble Supreme Court in Civil Appeal No.143/2018.
12. **Annexure R-9** – True copy of the order dated 4.4.2018 of the Hon'ble Supreme Court in RP (Civil) No.760/2018.
13. **Annexure R-10** – True copy of the Memo No.B-4/11(Pt) dated 28.6.2018 issued by SSP Ernakulam Division.
14. **Annexure R-11** – True copy of the letter No.AK2/part-II/2018-19 dated 30.8.2018 issued by Senior Postmaster, Ernakulam HO.
15. **Annexure R-1(a) to R1(c)** – True copies of the Memos dated 23.4.2003, 19.4.2005 and 25.8.2005.
16. **Annexure R-2(a) to R2(e)** – True copies of the Memos dated 24.6.2002, 27.6.2003, 23.10.2003, 7.1.2004 and 18.4.2005.

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**17. Annexure R-3 – True copy of the Minutes of the Review DPC held on 22.6.2018.**

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